

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No.225
Co.Appeal 28 of 2017

Proceedings under Sections 56,58,59 of Co. Act, 2019

IN THE MATTER OF:

Suman Kumar Sinha

.....Applicant

V/s

The Baroda Crystal Glass Works Ltd & Ors

.....Respondents

Order delivered on 23/08/2023

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan S. Godiawala, Advocate

For the Respondent : Mr. Harmish K. Shah, Advocate

ORDER

The pleadings are complete.

At the request of Ld. Counsel for the respondent, the matter stands adjourned.

List the matter on 26.09.2023

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)